

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

To

The Director,
Tamil Nadu State Judicial Academy,
Regional Centre, Madhurai.

No:- 61847/95 Dated: 9-3-2018

**Sub:- National Conference on Commercial Disputes,- 2018
scheduled to be held on 24th and 25th March,2018 at TNSJA,
regional Centre Madhurai.**

Sir,

Please refer letter dated 27.02.2018 of the Hon'ble Chief Justice, High Court of Madras addressed to His Lordship Hon'ble the Chief Justice, High Court of Jammu and Kashmir regarding the subject cited above. In this regard, I am to inform your goodself that Hon'ble the Chief Justice has been pleased to nominated Hon'ble Mr. Justice Ramalingam Sudhakar, Judge, High Court of J&K to participate in the conference.

Besides this, His Lordship has also been pleased to nominated two Judicial Officers namely Shri Rajesh Sekhri and Shri M.K.Sharma, (Members of the Jammu and Kashmir Higher Judicial Service) to participate in the Conference.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No:-61848-S-4/9 Dated:- 9-3-2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice Ramalingam Sudhakar.
For information of His Lordship.
3. Registrar General, Madras High Court, Chennai for information.
4. Shri Rajesh Sekhri, Principal District & Sessions Judge, Baramulla
5. Shri M.K.Sharma, Principal District & Sessions Judge, Bhaderwah
.....for information and necessary action.
6. Joint Registrar Judicial /Protocol High Court of J&K, Jammu for information and necessary action
7. CPC e-Courts, High Court of J&K for uploading on the High Court Website

Registrar General
12/9/18